

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/3209/2025	M/S. TARINI MOTOCORP, JAJPUR VS SAROJ KUMAR SAHOO	GOPINATH MISHRA VS	// ()	
2	D-ARBP/3338/2025	KARTIKA KUMAR PARIDA VS UNION OF INDIA	ATUL TRIPATHY VS	// ()	
3	D-ARBP/3344/2025	SRI JAGANNATH TRANSPORT CORPORATION, RAYAGUDA VS UNION OF INDIA	ATUL TRIPATHY VS	// ()	
4	D-BLAPL/2473/2025	PABITRA KUMBHAR VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	CHHEND /45 /2023 ()	AOR2022000085C202500003
5	D-BLAPL/2474/2025	ASHOK@ASHOK PANDEY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202500014
6	D-BLAPL/2476/2025	PRADIP GORAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202500015
7	D-BLAPL/2477/2025	SANKET GURU @SARDAR SANKET VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /228 /2024 ()	AOR20220000263C202500008
8	D-BLAPL/2479/2025	MOHAMMAD IRSHAD @ MD.IRSHAD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 ()	
9	D-BLAPL/2482/2025	KUNA SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BASUDEVPUR /670 /2024 ()	
10	D-BLAPL/2483/2025	SANTOSH PALAI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 ()	
11	D-BLAPL/2484/2025	RAMA @ RAMA CHANDRA DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAJNAGAR /395 /2024 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/2485/2025	CHATURBHUJA KATA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	// () //	
13	D-BLAPL/2491/2025	DEBANANDA BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /150 /2024 () //	
14	D-BLAPL/2493/2025	PANDITA BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /150 /2024 () //	
15	D-BLAPL/2494/2025	ABHAYA KUMAR BHOI VS STATE OF ODISHA	RAKESH BEHERA VS	HINDOL /321 /2024 () //	
16	D-BLAPL/2495/2025	SUMITRA ADIWASI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// () //	
17	D-BLAPL/2496/2025	SANIA @ SANATAN BHOI VS STATE OF ODISHA	TUSHARKANTA SAHOO VS	CHANDAKA P.S. /366 /2024 () //	
18	D-BLAPL/2498/2025	TRIPATI BISWAS @ NIRUPATI BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /126 /2023 () //	
19	D-BLAPL/2499/2025	DULA MADI @ DULA MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /43 /2022 () //	
20	D-BLAPL/2500/2025	RIBIUM LIMA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MOHANA /68 /2019 () //	
21	D-BLAPL/2502/2025	BUDU GOLARI @ RAJA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /54 /2024 () //	
22	D-BLAPL/2510/2025	SIDHE @ SIDHESWAR PADHAN @ SIDHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHAPRAKHOL /232 /2023 () //	
23	D-BLAPL/2511/2025	JITUN KUMAR SETHI	DEBA KUMAR RATH	SAHID NAGAR P.S. /11 /2025	

ORISSA HIGH COURT

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	BLAPL/887/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000020/2025	
24	D-BLAPL/2513/2025	SURAJ HARIJAN VS STATE OF ODISHA	NEELAKANTHA PANDA VS	NABARANGAPUR TOWN /405 /2024 () //	
25	D-BLAPL/2514/2025	TITU KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// () //	AOR20220002929C202500002
26	D-BLAPL/2520/2025	RAJENDRA SETH @ DABLU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /374 /2024 () //	
27	D-BLAPL/2521/2025	NIRANJAN LENKA VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	NISCHINTAKOILI /3 /2025 () //	
28	D-BLAPL/2522/2025	MANA PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /204 /2024 () //	
29	D-BLAPL/2525/2025	EKAN PANI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	MALKANGIRI /41 /2023 () //	
30	D-BLAPL/2527/2025	DIBAKAR MAHANANDIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
31	D-BLAPL/2528/2025	PRAKASH KALSAI @ BABLU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLANGIR SADAR /502 /2024 () //	
32	D-BLAPL/2529/2025 BLAPL/895/2025	SANURJYA BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000038/2024	
33	D-BLAPL/2532/2025	BIJAY MALLICK @ BIJAY MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
34	D-BLAPL/2534/2025	PAPU BEHERA VS	SURYAKANTA DWIBEDI VS	HANDAPA /401 /2024 ()	

ORISSA HIGH COURT

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35	D-BLAPL/2535/2025	STATE OF ODISHA TAPAN RANASINGH VS STATE OOF ODISHA	AMULYA RATNA PANDA VS	// KHANTAPADA /322 /2024 ()	
36	D-BLAPL/2538/2025	LIPUN @ DEBRANJAN MOHANTA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /522 /2024 ()	
37	D-BLAPL/2545/2025	SANTOSHI BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// / /0 ()	
38	D-BLAPL/2552/2025	BISWAJIT @ BISWANATHA HEMBRAM VS STATE OF ODISHA	KSHITISH KUMAR MOHAPATRA VS	// SULIAPADA /147 /2024 ()	
39	D-BLAPL/2554/2025	BIMAL BARLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// RAJGANGPUR /2 /2023 ()	AOD20240000012C202500011
40	D-BLAPL/2560/2025	DULI BIBARA @ DULI BIBAR VS STATE OF ODISHA	S.S.RAY (2) VS	// CHANDRAPUR /917 /2020 ()	
41	D-BLAPL/2569/2025	AJUTA KANHAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /41 /2025 ()	AOD20240000242C202500024
42	D-BLAPL/2571/2025	MAHESWAR MOHAKUDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /303 /2024 ()	
43	D-BLAPL/2573/2025	SANJAY BEHERA @ JAGERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// / /0 ()	
44	D-BLAPL/2574/2025	ROCKY @ HARISH CHANDRA PRUSTY VS STATE OF ODISHA	UMESH KUMAR LENKA VS	// BADAGODA P.S. /757 /2024 ()	
45	D-BLAPL/2575/2025	RATNAKAR BEHERA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	// BASELI SAHI PS /240 /2024 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

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46	D-BLAPL/2578/2025	SANYASI BEHERA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	BASELI SAHI PS /240 /2024 () //	
47	D-BLAPL/2581/2025	SURYAKANTI MOHANTY VS STATE OF ODISHA	MANORANJAN DAS VS	TOMANDO /451 /2024 () //	AOR2022000053C202500008
48	D-BLAPL/2582/2025	SAMIR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /453 /2023 () //	
49	D-BLAPL/2588/2025	PINTU @ SAHIL GAGRAI VS STATE OF ODISHA	SK. ZAFARULLA VS	JODA /243 /2023 () //	
50	D-BLAPL/2599/2025	SUSANT SWAIN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /11 /2025 () //	
51	D-BLAPL/2601/2025	DEBASIS PATTNAYAK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BERHAMPUR CYBER CRIME /31 /2024 () //	
52	D-BLAPL/2603/2025	BALABHADRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	INDUSTRIAL ESTATE PS /303 /2024 () //	
53	D-BLAPL/2605/2025	AKSHAYA DAS @ RAJA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAXMISAGAR P.S. /333 /2024 () //	
54	D-BLAPL/2608/2025	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	SAHID NAGAR P.S. /11 /2025 () //	
55	D-BLAPL/2611/2025	SATYABRAT NAYAK @ SATYABRATA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BASTA /23 /2023 () //	
56	D-BLAPL/2613/2025	KABIR KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	LAXMIPUR /78 /2023 () //	
57	D-BLAPL/2614/2025	SURYAKANTA KANHAR	SACHINDRA KANHAR	//	AOR20220001297C202500039

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/2616/2025	KUNA ACHARYA @ SANKAR ACHARYA	JAJATI KESHARI KHUNTIA	BANKI /104 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/2618/2025	RAJENDRA MAJHI	RABINDRA NATH PRUSTY	SINAPALI /319 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/2622/2025	SHATRUGHAN NAIK	BIRAJA PRASAD NANDA	INDUASTRIAL,NISA /274 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/2625/2025	KAMAL DAS MAHAPATRA @ KAMAL DAS MOHAPATRA	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/2626/2025	AJAY DIGAL	SUDHANSU SEKHAR DASH	SPL.TASK FORCE /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/2627/2025	AKASH DAS	UMESH CHANDRA DORA	KALIMELA /234 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/2628/2025	BALAKRUSHNA KANHAR	AKSHAYA KUMAR SAHOO	PHULBANI SADAR /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/2632/2025	ANKUSH AHUJA	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/2634/2025	TEJRAJ SANDHA @ TEJA	BIJAYA KUMAR RAGADA	GAISILET /193 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/2635/2025	MUNASIB	BIJAYA KUMAR RAGADA	KORAPUT GRPS /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/2636/2025	UMESH KUMAR RAMANI	SOUMYA RANJAN DAS	SECTOR-15 /190 /2024	
		VS	VS	()	

ORISSA HIGH COURT

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69	D-BLAPL/2638/2025	STATE OF ODISHA BABULA NAIK @NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SURADA /191 /2019 ()	AOD20240000242C202500025
70	D-BLAPL/2639/2025	TULASI PARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CHANDAHANDI /18 /2023 ()	
71	D-BLAPL/2640/2025	KALANDI CHARANA MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// HARICHANDANPUR /243 /2024 ()	AOD20240000364C202500005
72	D-BLAPL/2641/2025	SAMAN SEKH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 ()	
73	D-BLAPL/2642/2025	RANJAN JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /197 /2023 ()	
74	D-BLAPL/2644/2025	HRUSIKESH CHINDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// / /0 ()	
75	D-BLAPL/2645/2025	SANJAYA KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /197 /2023 ()	
76	D-BLAPL/2647/2025	JITUN POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /197 /2023 ()	
77	D-BLAPL/2649/2025	BABUNA DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// SPL.TASK FORCE /1 /2025 ()	
78	D-BLAPL/2650/2025	MAHESWAR SINGH VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	// NAYAPALLI P.S. /7 /2023 ()	
79	D-BLAPL/2654/2025	RAHIM KUMAR BENIA @ RAHIM KUMAR BENIYA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	// TIKIRI /31 /2024 ()	

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80	D-BLAPL/2657/2025	BIJU PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	NARASINGHPUR /144 /2021 () //	
81	D-BLAPL/2658/2025	SATYABAN ROUT @ TAPAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	EOW,BHUBANESWAR /9 /2024 () //	
82	D-BLAPL/2660/2025	NANDA @ AJIT KUMAR ROUT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SARAT /97 /2024 () //	
83	D-BLAPL/2662/2025	LOCHAN GAHIR @ TUTU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /271 /2024 () //	
84	D-BLAPL/2664/2025	MANAS KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /248 /2024 () //	
85	D-BLAPL/2666/2025	SIMAN MANDAL VS STATE OF ODISHA	AMIT BISWAL VS	GARBANDHA /54 /2022 () //	
86	D-BLAPL/2667/2025	JOGENDRA DAS @ JOGI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	JAGATPUR /304 /2022 () //	
87	D-CMAPL/3254/2025	PREMANANDA PANDA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	 () //	
88	D-CMAPL/3284/2025	PREMALATA MISHRA VS COMMNR.OF ENDOWMENT,KHURDA	PRABIN DAS VS	 () //	
89	D-CMAPL/3351/2025	NIKUNJA KISHOR DAS VS SATYAJIT MOHAPATRA	SOURAV SUMAN BHUYAN VS	 () //	
90	D-CMAPL/3353/2025	UDAY NARAYAN SENAPATI@UDAYA NARAYAN SENAPATI VS ADDL.DIST.MAGISTRATE, BBSR	EMRIPATI DAS VS	 () //	
91	D-CMP/3235/2025	HARBINDER SINGH DEENGRA	PRASANTA KUMAR SATAPATHY	 //	

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		VS	VS	0	
92	D-CMP/3239/2025	ARUN KUMAR SINGH PUSPALATA SWAIN	ABHAS MOHANTY	//	
		VS	VS	0	
93	D-CMP/3251/2025	SK.KUTABUDDIN MANORAMA NAYAK	SIBANARAYAN BISWAL	//	
		VS	VS	0	
94	D-CMP/3324/2025	PRADEEP KUMAR MOHAPATRA PRADIP KUMAR BARIK @ PRADEEP KU. BARIK	UMA CHARAN MISHRA	//	
		VS	VS	0	
95	D-CMP/3340/2025	RAMAKANTA DAS SRIDHAR PRADHAN	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
96	D-CMP/3347/2025	KAILASH CHANDRA ROUT NIRANJAN SAHOO	SRINIBASH SATAPATHY	//	
		VS	VS	0	
97	D-CMP/3362/2025	RAJANI SAHOO BISWARANJAN DAS	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
98	D-CONTC/3139/2025	JAGANNATH DAS GARUDA DHWAKA PADHAN	ADV.	//	
		VS	VS	0	
99	D-CONTC/3153/2025	SHALINI PANDIT, IAS MADHU SABAR	ADV,	//	
		VS	VS	0	
100	D-CONTC/3155/2025	ANU GARG,IAS KHUNJA SABAR @ KHANJABANI SABAR	ADV.	//	
		VS	VS	0	
101	D-CONTC/3158/2025	ANU GARG,IAS GUJE MAJHI	ADV.	//	
		VS	VS	0	
102	D-CONTC/3159/2025	ANU GARG,IAS BUDHE MAJHI	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

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103	D-CONTC/3161/2025	ANU GARG,IAS SUNITA ROUTRAY VS	ADV VS	// // ()	AOR20220001586C202500006
104	D-CONTC/3163/2025	DIPAK KUMAR PARHI,DISTRICT EDUCATION OFFICER,PURI BANSIDHAR BARIKI VS	ADV VS	// // ()	AOR20230000802C202500007
105	D-CONTC/3166/2025	HARISHA B.C. SUPERINTENDENT OF POLICE KANDHAMAL. MANOJ KUMAR PATI VS	ADV VS	// // ()	AOR20220001600C202500006
106	D-CONTC/3167/2025	ANU GARG, I.A.S.,ADDL CHIEF SECY, DEPTT. OF WATER RESOURCES ASHOK KUMAR BEHERA VS	ADV VS	// // ()	AOR20220001600C202500005
107	D-CONTC/3169/2025	ANU GARG, I.A.S.,ADDL CHIEF SECY, DEPTT. OF WATER RESOURCES DURYODHAN SAMAL VS	ADV VS	// // ()	AOR20220001600C202500007
108	D-CONTC/3172/2025	ANU GARG, I.A.S., ADDL CHIEF SECY, DEPTT. OF WATER RESOURCES DINGAR MAJHI VS	ADV. VS	// // ()	
109	D-CONTC/3173/2025	ANU GARG,IAS JUGALESWAR JYOTISH @ JOGLESWAR JYOTISH VS	ADV. VS	// // ()	
110	D-CONTC/3174/2025	ANU GARG,IAS BASANT KUMAR BAG VS	ADV. VS	// // ()	
111	D-CONTC/3177/2025	ANU GARG,IAS RABI SHANKAR RATH VS	ADV. VS	// // ()	
112	D-CONTC/3179/2025	ANU GARG,IAS PUKU MEHER VS	ADV. VS	// // ()	
113	D-CONTC/3180/2025	ANU GARG,IAS LOKNATH KUMAR VS ANU GARG,IAS	ADV. VS	// // ()	

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114	D-CONTC/3186/2025	SNEHALATA BANCHHOR VS ANU GARG,IAS	ADV. VS	// 0 //	
115	D-CONTC/3187/2025	UDIT SINGH VS ANU GARG,IAS	ADV. VS	// 0 //	
116	D-CONTC/3189/2025	KAPUR MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //	
117	D-CONTC/3191/2025	PANDIT SAHU VS ANU GARG,IAS	ADV. VS	// 0 //	
118	D-CONTC/3199/2025	SUKANTI MUKHI VS USHA PADHEE,PRINCIPAL SECRETARY DEPARTMENT OF HOUSING AND URBAN DEVELOPMENT,BBSR,KHURDA	ADV. VS	// 0	
119	D-CONTC/3202/2025	NIRMAL NAIK VS USHA PADHEE,PRINCIPAL SECRETARY, DEPARTMENT OF HOUSING AND URBAN DEVELOPMENT,BBSR,KHURDHA	ADV. VS	// 0	
120	D-CONTC/3206/2025	SINDHU MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //	
121	D-CONTC/3207/2025	DEBAJANI SARANGI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
122	D-CONTC/3211/2025	SACHALA KUMARI DALAI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
123	D-CONTC/3221/2025	HAJAM CHARAN TUDU VS RAJNEESH KARNATAK,MANAGING DIRECTOR,BANK OF INDIA,MUMBAI	ADV. VS	// 0 //	
124	D-CONTC/3228/2025	NIROJ MEHER VS ANYA DAS,IAS	ADV. VS	// 0 //	
125	D-CONTC/3230/2025	LALU LIMA	ADV	//	AOR20220001535C202500016

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		VS	VS	0	
126	D-CONTC/3236/2025	PARUL PATWARI, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA M.SATYANARAYAN PATRA	ADV	//	AOD20220001998C202500006
		VS	VS	0	
127	D-CONTC/3255/2025	ARUN GARG, SECRETARY, WATER RESOURCES DEPARTMENT GOURI GOUD	ADV.	//	
		VS	VS	0	
128	D-CONTC/3293/2025	ANU GARG, IAS PURANDAR MAHAKUD	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
129	D-CONTC/3295/2025	VIKRAM YADAV, IAS NEPURA SANDHA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
130	D-CONTC/3298/2025	ANU GARG, IAS SANTOSH KUMAR BEHERA	ADV.	//	
		VS	VS	0	
131	D-CONTC/3301/2025	Dr. RINA PRADHAN, IAS JAGANNATH KAR	ADV.	//	
		VS	VS	0	
132	D-CONTC/3304/2025	DEO RANJAN KUMAR SINGH, IAS DOLAGOBINDA DASH	ADV.	//	
		VS	VS	0	
133	D-CONTC/3361/2025	DEORANJAN KUMAR SINGH, IAS PAYAL PRIYA SAHOO	ADV	//	AOD20240000742C202500003
		VS	VS	0	
134	D-CONTC/3363/2025	SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDUCATION RABINDRA NAIK	ADV.	//	
		VS	VS	0	
135	D-CONTC/3367/2025	SHALINI PANDIT, COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BBSR, KHURDA RAMAKRUSHNA RATH	ADV.	//	
		VS	VS	0	
136	D-CONTC/3372/2025	SHALINI PANDIT, IAS SAILENDRA KUMAR SAMAL	SANKET KANUNGO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTR/2540/2025	SURENDRA KUMAR,IAS RASHMI RANJAN SETHY VS P.ANVESHA REDDY,IAS	ADV. VS	// /0 ()	
138	D-CRLA/2504/2025	SURYAKANTA GAJENDRA @ RINKU VS STATE OF ODISHA	RAMDAS ACHARY VS	// KHURDA P.S. /250 /2020 ()	
139	D-CRLA/2537/2025	GAUTAM BUDHA SINGH SAMANT VS SWAGAT DAS	RABINDRA KUMAR SAHOO VS	// /0 ()	
140	D-CRLA/2551/2025	SAHADEV GURU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// /0 ()	
141	D-CRLA/2561/2025	GOLU SHARMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /292 /2024 ()	
142	D-CRLA/2567/2025	RAJENDRA JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BALASORE TOWN /127 /2024 ()	AOD20240000012C202500012
143	D-CRLA/2610/2025	DEEPU KUMAR DEY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// CHHEND /15 /2016 ()	
144	D-CRLA/2656/2025	MUKUNDA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BALLIGUDA /130 /2021 ()	
145	D-CRLA/2674/2025	MD. MUNIR @ MUNAR KHAN @ MANTU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// DHANUPALI /246 /2024 ()	
146	D-CRLMC/2475/2025	ALIPH KUMAR DAS @ ALIF KUMAR DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// SAHADEV KHUNTA /454 /2023 ()	AOR20220001558C202500016
147	D-CRLMC/2480/2025 CRLMC/338/2025	MANISH AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	// MALKANGIRI /401 /2020 S.D.J.M.,MALKANGIRI(Malkangiri) ICC/0000020/2020	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/2487/2025	RAGHU SANTA @ RAGHU SAUNTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /94 /2018 () //	
149	D-CRLMC/2497/2025	CHINMAY SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	MARKAT NAGAR /42 /2023 () //	
150	D-CRLMC/2507/2025	PRASANTA SETHI VS STATE OF ODISHA	LAMBODAR ACHARI VS	BADABAZAR /132 /2012 () //	
151	D-CRLMC/2508/2025	MAHARAJ MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /4 /1998 () //	AOR20250000001C202500005
152	D-CRLMC/2515/2025	UTTAM @ UTTAM CHARAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 () //	
153	D-CRLMC/2523/2025	KUNA @ SUSANTA TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /306 /2016 () //	
154	D-CRLMC/2524/2025	RANJAN KUMAR PRADHAN VS PARIKHITA GIRI	USHARANI PATI VS	/ /0 () //	
155	D-CRLMC/2526/2025	PUNIA @ PURNA CHANDRA MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /357 /2008 () //	
156	D-CRLMC/2533/2025	BENGAL SPEECH AND HEARING PVT. LTD. VS STATE OF ODISHA	RUCHI RAJGARHIA VS	/ /0 () //	
157	D-CRLMC/2550/2025	PRADEEP BAG@PRADEEP BAGH VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /62 /2001 () //	
158	D-CRLMC/2553/2025	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALIANTA P.S. /10 /2019 () //	
159	D-CRLMC/2558/2025	MITU GHADEI @ BIJAY GHADEI	ASHOK DAS	BAIDYANATHPUR /163 /2011	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/2563/2025	KANNAYALAL S@S. KANNAYAL	SATYA SMRUTI MOHANTY	BADAMBADI /236 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/2564/2025	SAGAR BEHERA	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /303 /2021	AOD20240000170C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/2584/2025	ABDUL RIYAZ	NALINI KANTA DASH	DARGHA BAZAR /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/2587/2025	MIR ABDUL AZIM	SAMARENDRA BAHADUR	NIALI /311 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/2591/2025	ANKURA CHARAN MALLICK	SAMARENDRA BAHADUR	BANSADA /166 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/2592/2025	ABDUL SIRAJ	RANJAN KUMAR NAYAK	DARGHA BAZAR /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/2604/2025	RAM IQBAL SINGH	BIJOY SWAROOP NANDA	JEYPORE MAHILA /87 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/2606/2025	GOPAL CHANDRA BEHRA @ GOPAL CHANDRA BEHRA	HEMATI KESHARI KHUNTIA	UDALA /281 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/2619/2025	SUBHENDRA NARAYAN BHANJDEO	SATYAJIT MOHAPATRA	BIDANASI /13 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/2623/2025	LAXMAN DEHURY	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /155 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/2629/2025	MAHESWAR PRADHAN	BISHNU PRASAD PRADHAN	BHUBANESWAR VIGILANCE /4 /2020	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/2633/2025	DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA, BBSR NARAYAN SUMANTARAY @ SAMANTARAY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// BEGUNIAPADA /44 /2023 ()	
172	D-CRLMC/2637/2025	JAGANNATH KUMAR PADHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	// BAIDYANATHPUR /608 /2023 ()	
173	D-CRLMC/2643/2025	RATNAKAR JENA @ RATNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KODALA /57 /2013 ()	
174	D-CRLMC/2646/2025	INDRAJIT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KODALA /572 /2023 ()	
175	D-CRLMC/2652/2025	MADAN @ TULARAM MURMU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /150 /2017 ()	AOD20240000364C202500006
176	D-CRLMP/2481/2025	GANESWAR DAS VS SARATHI NATH	ASHOK KUMAR SAHOO VS	// / /0 ()	
177	D-CRLMP/2544/2025	MAMATA MOHAPATRA VS STATE OF ODISHA	APARES BHOI VS	// / /0 ()	
178	D-CRLMP/2590/2025	KHATIJA BIBI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// / /0 ()	
179	D-CRLMP/2593/2025	JANAKI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// / /0 ()	
180	D-CRLMP/2596/2025	KASHMIRI BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// / /0 ()	
181	D-CRLMP/2600/2025	MAHENDRA NANDA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// / /0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLREV/2505/2025	M/S.ADITYA AUTOMOBILES VS JMG AUTOMOBILES	AMIYA KUMAR MOHANTY VS	// 0 //	AOR20230000127C202500002
183	D-CRLREV/2536/2025	DEBASISH DAS VS HARACHAND GIRI	HEMANTA KUMAR MOHANTA VS	//0 0 //	
184	D-CRLREV/2586/2025	RUDRA PRASAD SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	//0 0 //	
185	D-CRLREV/2663/2025	BIDYASHREE PARIDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /4 /2023 0 //	
186	D-FAO/3307/2025	THE REGIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD., BBSR VS MUKESH KUMAR RAY	RIMJHIMALA PATI VS	// 0 //	
187	D-MACA/3182/2025	MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK VS NIRANJAN SINGH	PRASANTA KUMAR MAHALI VS	// 0 //	
188	D-MACA/3184/2025	D.M.,ORIENTAL INSURANCE CO.LTD., BBSR VS BIBHU SANTOSH PRUSTY	PRASANTA KUMAR MAHALI VS	// 0 //	
189	D-MACA/3289/2025	D.M., M/S ORIENTAL INSURANCE CO. LTD., BBSR VS BABITA KHOSLA	RIMJHIMALA PATI VS	// 0 //	
190	D-MACA/3297/2025	D.M., ORIENTAL INSURANCE CO LTD., BBSR VS SADAI DAMI	RIMJHIMALA PATI VS	// 0 //	
191	D-MACA/3302/2025	THE IFFCO-TOKIA GENERAL INSURANCE CO. LTD., BBSR VS HARABATI KARRI	RIMJHIMALA PATI VS	// 0 //	
192	D-MACA/3330/2025	JAYANTI MAJHI VS JAYANTI BEHERA	BHAGIRATHI DASH VS	// 0 //	
193	D-MACA/3369/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR	BHAGIRATHI DASH VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-MATA/3245/2025	SAMESH KUMAR MOHANTY TRUPTIMAYEE DASH @ CHARULATA	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
195	D-MATA/3358/2025	NARAYAN PUSPALAK AMARENDRA SABAT	SUJATA JENA	//	
		VS	VS	()	
196	D-MSA/3317/2025	RANJITA SABAT HIMANSU SEKHAR MISHRA	SURYAKANTA DASH	//	
		VS	VS	()	
197	D-TRP(C)/3259/2025	ODISHA REAL ESTATE APPELLATE TRIBUNAL, KHURDA SMITARANI SEET	NISHIKANT MISHRA	//	
		VS	VS	()	
198	D-WA/3127/2025	RAJEEV RANJAN SETH STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000194C202500062
		VS	VS	()	
199	D-WA/3128/2025	MADHUSMITA MAHALIK STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202500061
		VS	VS	()	
200	D-WA/3129/2025	LAXMIDHAR PRADHAN STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000194C202500060
		VS	VS	()	
201	D-WA/3130/2025	SUNIL KUMAR JENA STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000200C202500058
		VS	VS	()	
202	D-WA/3131/2025	SAROJA KUMAR BHATTA STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000172C202500061
		VS	VS	()	
203	D-WA/3132/2025	AJIT SARANGI STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000200C202500059
		VS	VS	()	
204	D-WA/3133/2025	SUDIPTA MOHANTY STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000194C202500061
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WA/3135/2025	BHAGYASHREE RAY STATE OF ODISHA VS KAILASH NATH PATTANAİK	SATYABRATA MOHANTY,A.G.A VS	// // ()	LOD20240000172C202500062
206	D-WA/3164/2025	STATE OF ODISHA VS LINGARAJ SRICHANDAN	DEBASIS NAYAK,A.G.A VS	// // ()	LOD20240000172C202500063
207	D-WA/3176/2025	STATE OF ODISHA VS JAYAKRISHNA DAS	JATESWAR NAYAK, A.G.A. VS	// // ()	LOD20240000200C202500062
208	D-WA/3190/2025	STATE OF ODISHA VS SHYAMAGHAN DALAI	SANJIB SWAIN,A.G.A VS	// // ()	LOD20240000194C202500063
209	D-WA/3213/2025	STATE OF ODISHA VS ASHOK KUMAR DASH	JAYANTA KUMAR BAL, A.G.A. VS	// // ()	LOD20240000194C202500064
210	D-WA/3214/2025	STATE OF ODISHA VS BEENAPANI TRIPATHY	SAROJ KUMAR JEE, A.G.A. VS	// // ()	LOD20240000200C202500063
211	D-WA/3216/2025	STATE OF ODISHA VS SAROJ KUMAR JENA	SUMAN PATTANAİK, A.G.A. VS	// // ()	LOD20240000172C202500064
212	D-WA/3217/2025	STATE OF ODISHA VS BISWANATH DAS	SONAK MISHRA, A.S.C. VS	// // ()	LOD20240000194C202500065
213	D-WA/3248/2025	STATE OF ODISHA VS CHEMA NAYAK	SURYA NARAYAN PATNAİK,A.G.A VS	// // ()	LOD20240000200C202500065
214	D-WA/3249/2025	SATYA RANJAN MOHANTA VS STATE OF ODISHA	RABI NARAYAN MISHRA - 2 VS	// // ()	AOD20220004218C202500001
215	D-WA/3250/2025	STATE OF ODISHA VS SUJIT KUMAR DAS	SONAK MISHRA,A.S.C VS	// // ()	LOD20240000200C202500064

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WA/3309/2025	HIMANSHU SEKHAR SENAPATI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
217	D-WA/3374/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, VS BIRAJA PRASAD PADHI	STATE OF ODISHA VS RAMA KRISHNA BISOI	// 0 //	
218	D-WP(C)/3126/2025 WP(C)/2517/2025	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	
219	D-WP(C)/3134/2025	PARAMANANDA BEHERA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //	
220	D-WP(C)/3136/2025	M/S. SHREE JAGANNATH PANI PANCHAYAT, VS STATE OF ODISHA	DHENKANAL VS SUNIL KUMAR MOHANTY	// 0 //	AOR20230000802C202500006
221	D-WP(C)/3137/2025 WP(C)/2552/2025	KHARINASI GRAM PANCHAYAT, MAHAKALPADA, VS STATE OF ODISHA	REMISAPATI VS RUMAR SATAPATHY	// 0 //	
222	D-WP(C)/3138/2025	DILIP MINZ VS THE C.E.O. SAIL, ROURKELA	RASHMI NARAYAN PATNAIK VS	// 0 //	
223	D-WP(C)/3140/2025	BASANT KUMAR MOHAPATRO VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //	
224	D-WP(C)/3141/2025	DEBI PRASAD DAS VS STATE OF ODISHA	NAMITA PATTANAIK VS	// 0 //	
225	D-WP(C)/3142/2025	PRAVAT KUMAR PATTANAIK VS STATE OF ODISHA	NAMITA PATTANAIK VS	// 0 //	
226	D-WP(C)/3143/2025	HIMANSHU SEKHAR PATTNAIK VS STATE OF ODISHA	NAMITA PATTANAIK VS	// 0 //	
227	D-WP(C)/3144/2025	ALOK MOHAPATRA	NAMITA PATTANAIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/3145/2025	JOGENDRA MAHANTA	SATYABRATA SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/3146/2025	RAMJIT KUMAR HANSDA	BANSHIDHAR SATAPATHY	//	
	WP(C)/2500/2025	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/3147/2025	SABITA AGRAWAL	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/3148/2025	PRABHU DATTA HIMANSU MISHRA	SISIR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/3149/2025	SOMANATH BEHERA	SISIR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/3150/2025	RATNAKAR BARIK	SIBAPRASAD PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/3151/2025	GITARANI BEHERA	NAMITA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/3152/2025	M/S. AJAYA KUMAR PRADHAN, KHURD	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
236	D-WP(C)/3154/2025	CHANDRA SEKHAR PANIGRAHI	GOVIND CHANDRA MISRA	//	AOR20250000035C202500001
		VS	VS	0	
		REGIONAL CHIEF CONSERVATOR OF FOREST,BERHAMPUR		//	
237	D-WP(C)/3156/2025	GOPAL DEHURY	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/3157/2025	NIHARIKA SAHOO	BIRAJA PRASANNA DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/3160/2025 WP(C)/2514/2025	STATE OF ODISHA GANESWAR TUDU VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// // 0	
240	D-WP(C)/3162/2025	KISHORE CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0	
241	D-WP(C)/3165/2025	SURESH SINGH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0	
242	D-WP(C)/3168/2025	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0	
243	D-WP(C)/3170/2025	DASHARATHI NAYAK VS STATE OF ODISHA	SIDHANT DAS VS	// // 0	
244	D-WP(C)/3171/2025	BISWAJIT BAROI VS STATE OF ORISSA	SAROJ KUMAR PADHI VS	// // 0	
245	D-WP(C)/3175/2025	SURYAMANI DASH VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// // 0	
246	D-WP(C)/3178/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0	
247	D-WP(C)/3181/2025	SUNADHAR KATA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // 0	
248	D-WP(C)/3183/2025	SUBRATA KUMAR DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	
249	D-WP(C)/3185/2025	RAM SABAR VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/3188/2025	SUKANTA MAHARANA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
251	D-WP(C)/3192/2025	SANKARSAN SWAIN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500012
252	D-WP(C)/3193/2025	CHAURASIYA ENTERPRISES,JHARSUGUDA VS CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500005
253	D-WP(C)/3194/2025	MAMINA NAYAK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BBSR	SURESH CHANDRA DASH VS	// 0 //	
254	D-WP(C)/3195/2025	STATE LEVEL ALL ORISSA SETTLEMENT AND CONSOLIDATION FUND, SAMBALPUR VS STATE OF ODISHA	SURESH CHANDRA DASH VS	// 0 //	AOR20220001247C202500013
255	D-WP(C)/3196/2025	JITENDRA KUMAR DAKUA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
256	D-WP(C)/3197/2025	BIJAY RAJAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
257	D-WP(C)/3198/2025	SURENDRA KUMAR KANUNGO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
258	D-WP(C)/3200/2025 WP(C)/2542/2025	AJIT KHUNTULI @ AJIT KUMAR KHUNTULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
259	D-WP(C)/3201/2025	JAYA GOPAL CHAKRABARTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
260	D-WP(C)/3203/2025	GODABARI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
261	D-WP(C)/3204/2025	SRI GOPINATH JEW, JAGATSINGHPUR	GOPINATH MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COMMISSIONER OF ENDOWMENT, ODISHA, BBSR		//	
262	D-WP(C)/3205/2025	KALPANA BHOI	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/3208/2025	DEBI PRASAD PATI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/3210/2025	GADADHAR SAHOO	AKSHAYA KUMAR JENA	//	
	WP(C)/2547/2025	VS	VS	()	
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//	
265	D-WP(C)/3212/2025	SASMITA BEHERA	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/3215/2025	AKSHAYA KUMAR PANDA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		BANKING OMBUDSMAN, R.B.I., ODISHA, BBSR		//	
267	D-WP(C)/3218/2025	DR.NIRANJAN MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/3219/2025	PASUPULATI MOHAN	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK		//	
269	D-WP(C)/3220/2025	KEDAR CHHATOI	KODANDA KUMAR BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/3222/2025	PRATAP KUMAR MOHANTY	SANJIB MOHANTY	//	AOR20220001611C202500013
		VS	VS	()	
		VICE-CHANCELLOR, UTKAL UNIVERSITY		//	
271	D-WP(C)/3223/2025	BIRAJA SHANKAR MISHRA	RASHMI KANTA ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/3224/2025	SUSANTA KUMAR SWAIN	SUSANTA KUMAR BARAL	//	AOR20220001297C202500036
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/3225/2025	STATE OF ODISHA SUBHADIPTA MISHRA VS	SATYA RANJAN PATI VS	// // 0	
274	D-WP(C)/3226/2025	TATA POWER NORTHERN ODISHA DISTRIBUTION LTD, JANUGANJ GOURANGA ROUT VS	JAGABANDHU SAHU VS	// // 0	
275	D-WP(C)/3227/2025	STATE OF ODISHA SAROJ MIRDHA VS	PABITRA KUMAR NAYAK VS	// // 0	
276	D-WP(C)/3229/2025	STATE OF ODISHA SWAGAT CHHOTRAY VS	DIPTI RANJAN SWAIN VS	// // 0	
277	D-WP(C)/3231/2025	STATE OF ODISHA BAIKUNTHANATH BARIK VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202500035
278	D-WP(C)/3232/2025	STATE OF ODISHA SAROJINI MOHANTY VS	CHITTA RANJAN PATTNAIK VS	// // 0	
279	D-WP(C)/3233/2025	STATE OF ODISHA RAJESH PRASAD SHAH VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
280	D-WP(C)/3234/2025	STATE OF ODISHA NANDINI SETHI VS	SAIBRATA RATH VS	// // 0	
281	D-WP(C)/3237/2025	STATE OF ODISHA M/S.PSR CINEMAS, JANATA CITY CENTER, GANJAMSOUMYA RANJAN MOHANTY VS	VS	// // 0	
282	D-WP(C)/3238/2025	COLLECTOR AND D.M., GANJAM ASHOK KUMAR NAYAK VS	SHAKTI DATTA TRIPATHY VS	// // 0	
283	D-WP(C)/3240/2025	REGISTRAR OF COOPERATIVE SOCIETIES RAMAKANTA PANDA VS	SHAKTI DATTA TRIPATHY VS	// // 0	
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/3241/2025	URMILA PADIHARI @ BARIK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //	
285	D-WP(C)/3242/2025	PRASANTA SAHU VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
286	D-WP(C)/3243/2025	NILANCHAL SUBUDHI VS REGISTRAR, COOPERATIVE SOCIETIES ODISHA, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //	
287	D-WP(C)/3244/2025	PRADEEP KUMAR GOUDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
288	D-WP(C)/3246/2025	M/S. KHANNA ENGINEERING, ROURKELA VS THE COMMISSIONER OF CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //	
289	D-WP(C)/3247/2025	M/S HARISHANKAR DIBYARANJAN VS CHIEF COMMISSIONER OF CT AND GST	AJIT KUMAR ROY VS	// 0 //	
290	D-WP(C)/3252/2025	AMIT KUMAR BISWAL VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
291	D-WP(C)/3253/2025	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	
292	D-WP(C)/3256/2025 WP(C)/2544/2025	LINGARAJ SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
293	D-WP(C)/3257/2025	RABINDRANATH MAJHI VS COLLECTOR, NAYAGARH	BIJAYA KUMAR SAHOO VS	// 0 //	
294	D-WP(C)/3258/2025	SABITA AGRAWALA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
295	D-WP(C)/3260/2025	M/S. BIMAL ENTERPRISES, BBSR	KRISHNA CHANDRA SAHU	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		PRINCIPAL, GOVT. POLYTECHNIC, KORAPUT		//	
296	D-WP(C)/3261/2025	M/S BIMLA ENTERPRISES	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		GENERAL MANAGER (ADMN) ODISHA STATE ROAD TRANSPORT CORPORATION		//	
297	D-WP(C)/3262/2025	THE SUB-DIVISIONAL OFFICER, JALESWAR ELECTRIC SUBSTATION, JALESWAR, BALASORE	PRASANTA KUMAR SAHUPATI	//	
		VS	VS	()	
		PADMANAV GIRI		//	
298	D-WP(C)/3263/2025	RAVI KUMAR	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/3264/2025	BAIKUNTHANATH BARIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/3265/2025	SULEKH CHARAN BHOI	BRUNDABAN ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/3266/2025	BIJAYA CHANDRA SAHOO	GOPAL PRASAD JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/3267/2025	M/S. S.R.B. MULTITECH LTD., BADAMBADI, CUTTACK	PRASHANTA KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/3268/2025	SATYAPRIYA RATH	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/3269/2025	RAKESH ROSHAN DAS	SANJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/3270/2025	M/S. CHAURASIYA ENTERPRISES, JHARSUGUDA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500004
		VS	VS	()	
		CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
306	D-WP(C)/3271/2025	SCHOOL MANAGING COMMITTEE OF BANAKANTHI KUNIA, JHARSUGUDA	KUNAL KUMAR SAHOO	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/3272/2025	STATE OF ODISHA DR.MAHADEV PRASAD PATRA VS	BIDYALOK MOHAPATRA VS	// // 0	
308	D-WP(C)/3273/2025	STATE OF ODISHA SUBASH CHANDRA SWAIN VS	SANJAY KUMAR BEHERA VS	// // 0	
309	D-WP(C)/3274/2025	STATE OF ODISHA MADHAB PRADHAN VS	NISHIKANT MISHRA VS	// // 0	
310	D-WP(C)/3275/2025	STATE OF ORISSA UTTAM KUMAR ROUT VS	GOURANG CHARAN MOHAPATRA VS	// // 0	
311	D-WP(C)/3276/2025	DIRECTOR GENERAL OF POLICE (VIG) ORISSA AWADH KISHORE VS	DAYANIDHI MISHRA VS	// // 0	
312	D-WP(C)/3277/2025	UNION OF INDIA ANJAN KUMAR ROUT VS	SANJAY KUMAR BEHERA VS	// // 0	
313	D-WP(C)/3278/2025	CHIEF MANAGER, SBI, BBSR SANDIP SAMAL VS	SUBHADUTTA ROURTRAY VS	// // 0	
314	D-WP(C)/3279/2025	STATE OF ODISHA KRUSHNA CHANDRA MALLICK VS	LAXMIKANTA MOHANTY VS	// // 0	
315	D-WP(C)/3280/2025	STATE OF ODISHA DR. AISWARYA CHOUDHURY VS	DIGAMBARA MISHRA VS	// // 0	
316	D-WP(C)/3281/2025	STATE OF ODISHA CONSUMER BAR ASSOCIATION,CUTTACK VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202500008
317	D-WP(C)/3282/2025	STATE OF ODISHA MADHULITA ROURTRAY VS	SIBA PRASAD SWAIN VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/3283/2025	DEBI PRASAD BISWAL VS ODISHA GRAMYA BANK, BBSR	DIGAMBARA MISHRA VS	// 0 //	
319	D-WP(C)/3285/2025	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
320	D-WP(C)/3286/2025	PRANATI MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
321	D-WP(C)/3287/2025	M/S. POWER PLANT ENGINEERS LTD. ANGUL VS ADDL.COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELAROURKELA	SUBASH CHANDRA SAHOO VS	// 0 //	
322	D-WP(C)/3288/2025	RABI SHANKAR SHATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
323	D-WP(C)/3290/2025	SRINIBASA SAHOO VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
324	D-WP(C)/3291/2025	JNANA RANJAN SAHOO VS UCO BANK, KOLKATA	SAIBRATA RATH VS	// 0 //	
325	D-WP(C)/3292/2025	PRAJNYA PARAMITA MOHAPATRA VS ODISHA COUNCIL OF MEDICAL REGISTRATION, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //	
326	D-WP(C)/3294/2025	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
327	D-WP(C)/3296/2025	GOURI SANKAR PANIGRAHI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
328	D-WP(C)/3299/2025	UTKAL PORT AND DOCK WORKERS UNION, NUABAZAR, KALINGARAHANA VS UNION OF INDIA	ZARUKA SINGH VS	// 0 //	
329	D-WP(C)/3300/2025	SK.HAFIJULA	SUBAS CHANDRA DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/3303/2025	SAIRINDRI SUNA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/3305/2025	PADMABATI BEHERA	VIVEKANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/3306/2025	SUBRATA KUMAR MOHANTY	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
333	D-WP(C)/3308/2025	SUDARSHAN NANDY	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/3310/2025	CHHAYA SAHU	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/3311/2025	MANMATH KUMAR PATRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/3312/2025	PURUSOTTAM BEHERA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/3313/2025	RASHMI RANJAN MOHAPATRA	RAMAPRASAD DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/3314/2025	BANABIHARI NAYAK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/3315/2025	MADHUSUDAN MISHRA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/3316/2025	M/S.DIBYANEE AGENCY., KENDUJHAR	ASHISH KUMAR SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/3318/2025	CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK NANGAY MAJHI @ MURMU VS	DIGAMBARA MISHRA VS	// // 0	
342	D-WP(C)/3319/2025	SRI JAHIRAWANGA THAKURANI, PODAPADA, MAYURBHANJ DR. MANORANJAN TRIPATHY VS	KOUSIK ANANDA GURU VS	// // 0	
343	D-WP(C)/3320/2025	STATE OF ODISHA AMARENDRA PATI VS	SANGRAM JENA VS	// // 0	
344	D-WP(C)/3321/2025	STATE OF ODISHA DIBAKAR KHILLAR VS	DEVI PRASAD DASH VS	// // 0	
345	D-WP(C)/3322/2025	STATE OF ODISHA KSHITISH KUMAR CHOUDHURY VS	PRATIK DASH VS	// // 0	
346	D-WP(C)/3323/2025	JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, BALESWAR DR.NIHAR RANJAN MISHRA VS	SAMEER KUMAR DAS VS	// // 0	
347	D-WP(C)/3325/2025	STATE OF ODISHA M/S R.V. ENTERPRISERS PVT.LTD VS	AVIJIT PAL VS	// // 0	
348	D-WP(C)/3326/2025	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
349	D-WP(C)/3327/2025	STATE OF ODISHA PRABHAT KUMAR BEHERA VS	DEEPALI MAHAPATRA VS	// // 0	
350	D-WP(C)/3328/2025	STATE OF ODISHA DHANIRAM SAHOO VS	NIRANJAN BISWAL VS	// // 0	
351	D-WP(C)/3329/2025	STATE OF ODISHA M/S. ATLAS PVC PIPEES LTD, CUTTACK VS RESERVE BANK OF INDIA	SHARMISTHA PRIYADARSHINI VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/3331/2025	PRADEEP KUMAR AGRAWAL VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	JIBAN RANJAN DASH VS	// ()	
353	D-WP(C)/3332/2025	MAKHANLAL KHASHYAP VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHAWANIPATNA, KALAHANDI	JIBAN RANJAN DASH VS	// ()	
354	D-WP(C)/3333/2025	AUTHORIZED OFFICER CUM CHIEF MANAGER , UNION BANK OF ANDHRA - 2 VS DEBTS RECOVERY TRIBUNAL , ODISHA, CUTTACK	MANOJ KUMAR MISHRA - 2 VS	// ()	
355	D-WP(C)/3334/2025	M/S. R.V. ENTERPRISES PVT. LTD., BBSR VS STATE OF ODISHA	AVIJIT PAL VS	// ()	
356	D-WP(C)/3335/2025	KAJAL DWIBEDI VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	// ()	
357	D-WP(C)/3336/2025	RAMA CHANDRA MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()	
358	D-WP(C)/3337/2025	PRAVAT RANJAN MOHANTY VS STATE OF ODISHA	TAPESH ROY VS	// ()	
359	D-WP(C)/3339/2025	AJIT KUMAR SAHOO VS STATE OF ODISHA	DIPAK KUMAR JENA VS	// ()	
360	D-WP(C)/3341/2025	KARTIK CHANDRA SWAIN VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// ()	
361	D-WP(C)/3342/2025	KIRAN JHA VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	// ()	
362	D-WP(C)/3343/2025	BIDYUT LATA DASH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// ()	
363	D-WP(C)/3345/2025	UTTAM KUMAR PODDOR	RAGHUNATH BISWAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
364	D-WP(C)/3346/2025	ANCHALIK HIGH SCHOOL, TABALA, SAMBALPUR	MITHUN DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
365	D-WP(C)/3348/2025	BAILOCHAN BAL	AMBUJA BANDHU PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/3349/2025	SATVINDER KAUR	DURGA CHARAN DEY	//	
		VS	VS	0	
		ASHOK KUMAR DALBEHERA		//	
367	D-WP(C)/3350/2025	PRAMILA PRADHAN	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
368	D-WP(C)/3352/2025	SATISH KUMAR GARG	ABHISHEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/3354/2025	SUJATA KUMARI DASH	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/3355/2025	MOHAMMAD SHAMSHAD	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, TALCHER		//	
371	D-WP(C)/3356/2025	PRABIN @ PRAVEEN GARG	ABHISHEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/3357/2025	PADMINI TARAI	PANCHANAN PANIGRAHI	//	AOD2025000009C202500004
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/3359/2025	M/S. MAA MANGALA MINI MOTOR TRANSPORT, BBSR	RAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/3360/2025	ASHOK JENASAMANTA	H.V.B.R.K.DORA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-WP(C)/3364/2025	ATMAN SANIFITTINGS PVT LTD., CUTTACK	SHARMISTHA PRIYADARSHINI	//	
		VS	VS	0	
		RESERVE BANK OF INDIA,BBSR		//	
376	D-WP(C)/3365/2025	DINANATH SHAW	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, TALCHER		//	
377	D-WP(C)/3366/2025	TRINATH PUJARI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
378	D-WP(C)/3368/2025	RABINDRANATH PARIDA	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	
		COLLECTOR, KENDRAPARA		//	
379	D-WP(C)/3370/2025	BHAIRAB CHANDRA SAHU	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
380	D-WP(C)/3371/2025	SABITRI SAHU	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		AUTHORIZED OFFICER, CHIEF MANAGER, BANK OF BARODA, SAMBALPUR		//	
381	D-WP(C)/3373/2025	M/S CENTREFOR MANAGEMENT AND COMPUTER EDUCATION BBSR	EDRICK KUNUBISR GHOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
382	D-WP(C)/3375/2025	BHIMASENA BARIK	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
383	D-WP(C)/3376/2025	RATNAKAR BEHERA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
384	D-WP(C)/3377/2025	MANAS KUMAR SAHOO	RAJJEET ROY	//	AOR20220001462C202500007
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/3378/2025	M/S. MIDEAST INTEGRATED STEELS LTD., JAIPUR	ASIT KUMAR DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/3379/2025	DR.ATAL BIHARI DAS VS STATE OF ODISHA	AMITABH MISHRA VS	// () //	
387	D-ABLAPL/2478/2025	MAHESWAR BHATTA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NIRAKARPUR /161 /2024 () //	
388	D-ABLAPL/2486/2025	BISWANATH NAYAK @ MUNA VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	CHOUDWAR /35 /2025 () //	AOD20240000548C202500004
389	D-ABLAPL/2488/2025	RAJ KAMAL GHADEI @ RAJ KUMAR GHADEI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /351 /2024 () //	
390	D-ABLAPL/2489/2025	KARTIK BARIK @ KARTIK CHANDRA BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /287 /2024 () //	
391	D-ABLAPL/2490/2025	HIRALAL SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /22 /2025 () //	
392	D-ABLAPL/2492/2025	BINOD KUMAR PARIDA @ BINOD PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /17 /2025 () //	
393	D-ABLAPL/2501/2025	SUDARSAN MOHANTY @ SUDHIR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
394	D-ABLAPL/2503/2025	BLAYA @ BALMIKI @ KARTIKESWAR @ KARTIK BEHERA VS STATE OF ODISHA	BHABHA RANJAN BARIK VS	BHANJANAGAR /312 /2012 () //	
395	D-ABLAPL/2506/2025	NARATTAM GURU @ NARUTAM GURU @ NAROTTAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /200 /2024 () //	
396	D-ABLAPL/2509/2025 ABLAPL/988/2025	DHANESWAR BEHERA @ DHENESWAR BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NAYAGARH /422 /2024 () //	
397	D-ABLAPL/2512/2025	SANTIA @ SHANTI JENA	SANJIT MISHRA	S.P.(CID-CRL),CUTTACK /22 /2018	

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-ABLAPL/2516/2025	STATE OF ODISHA BASANTI LIMA @ BASANTI NIMALA	SOUBHAGYA KUMAR DASH	GUNUPUR /2 /2025	AOR20220001631C202500021
		VS	VS	()	
399	D-ABLAPL/2517/2025	STATE OF ODISHA BICHITRA BEHERA	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /32 /2025	
		VS	VS	()	
400	D-ABLAPL/2518/2025	STATE OF ODISHA SUBASH DAS	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /597 /2024	
		VS	VS	()	
401	D-ABLAPL/2519/2025	STATE OF ODISHA PADMALAYA PANDA	SOMANATH SATAPATHY	GUNUPUR /42 /2020	
		VS	VS	()	
402	D-ABLAPL/2530/2025	STATE OF ODISHA BISWANATH PATRA	AMULYA RATNA PANDA	BALASORE SADAR /6 /2025	
		VS	VS	()	
403	D-ABLAPL/2531/2025	STATE OF ODISHA BAILOCHAN MALIK @ MITIKA	SATYA NARAYAN MISHRA 4	BASUDEVPUR /39 /2025	AOR20220001615C202500011
		VS	VS	()	
404	D-ABLAPL/2539/2025	STATE OF ODISHA PRAMOD DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /19 /2025	
		VS	VS	()	
405	D-ABLAPL/2541/2025	STATE OF ODISHA SRIKUMAR NAYAK	SHASHI BHUSAN JENA	RAYAGADA TOWN /16 /2025	
		VS	VS	()	
406	D-ABLAPL/2542/2025	STATE OF ODISHA HEMANTA KUMAR BEHERA	MD. GOLAM MADANI	DHUSURI /211 /2024	
		VS	VS	()	
407	D-ABLAPL/2543/2025	STATE OF ODISHA MANTU ROURTRAY @ KALIA ROURTRAY	DEBIDUTTA MOHAPATRA	SATYABADI /21 /2025	
		VS	VS	()	
408	D-ABLAPL/2546/2025	STATE OF ODISHA UMA SHANKAR KAMILA	RAKESH BEHERA	UDALA /15 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/2547/2025	STATE OF ODISHA BIBHUTI DALAI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /391 /2024 ()	
410	D-ABLAPL/2548/2025	STATE OF ODISHA BIRANCHI DALAI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /391 /2024 ()	
411	D-ABLAPL/2549/2025	STATE OF ODISHA BIPIN BEHARI PANDA VS	MANAS KUMAR CHAND VS	// OUPADA /10 /2025 ()	
412	D-ABLAPL/2555/2025	STATE OF ODISHA PURUSOTTAM ROUT VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /16 /2025 ()	AOR20220001297C202500034
413	D-ABLAPL/2556/2025	STATE OF ODISHA HARISH MOHANTY VS	PRASANT KUMAR BARIK VS	// DHAMNAGAR /21 /2025 ()	
414	D-ABLAPL/2557/2025	STATE OF ODISHA MUKTINARAYAN RATH VS	HRUDANANDA MOHAPATRA VS	// / /0 ()	
415	D-ABLAPL/2559/2025	STATE OF ODISHA RILI SETHY VS	BIJAY JENA VS	// MAHAKALPARA /3 /2025 ()	
416	D-ABLAPL/2562/2025	STATE OF ODISHA MIR RASHID ALI VS	DEBASNAN DAS VS	// DARGHA BAZAR /3 /2025 ()	
417	D-ABLAPL/2565/2025	STATE OF ODISHA ISWAR @ ISWAR CHANDRA MOHANTY VS	ARUN KUMAR BEHERA VS	// BHOGRAI /27 /2025 ()	AOR20220003422C202500009
418	D-ABLAPL/2566/2025	STATE OF ODISHA ARUNDHATI BHARASAGAR VS	MAHENDRA KUMAR PANCHABIHAR VS	// BHEDEN /67 /2008 ()	AOR20220002861C202500003
419	D-ABLAPL/2568/2025	STATE OF ODISHA MANOJ SAMAL VS STATE OF ODISHA	JAGADIP SAHOO VS	// BHADRESWAR /190 /2024 () //	AOR20220001297C202500038

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/2570/2025	ABHAY @ABHAY KUMAR PARIDA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500010
421	D-ABLAPL/2572/2025	JHUNARANI PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /156 /2024 () //	
422	D-ABLAPL/2576/2025	HIMANSU SEKHAR DASH VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500011
423	D-ABLAPL/2577/2025	SAINAJ @ SAINA BIBI VS STATE OF ODISHA	MANORANJAN MUDULI VS	ATHGARH /8 /2025 () //	
424	D-ABLAPL/2579/2025	SK ALATAF @ PAPU VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	CHANDABALI /144 /2016 () //	
425	D-ABLAPL/2580/2025	SAINAJ @ SAINA BIBI VS STATE OF ODISHA	MANORANJAN MUDULI VS	ATHGARH /11 /2025 () //	
426	D-ABLAPL/2583/2025	SK.RAFIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	ATHGARH /11 /2025 () //	
427	D-ABLAPL/2585/2025	SATYABRATA NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /333 /2024 () //	
428	D-ABLAPL/2589/2025	RAKESH KUMAR JENA @ AAKASH SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	BANKI /12 /2025 () //	
429	D-ABLAPL/2594/2025	SITUN ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /88 /2022 () //	
430	D-ABLAPL/2595/2025	MANA@MANORANJAN BALA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	MARINE PS AT JAMBO /10 /2025 () //	AOR20220001929C202500001
431	D-ABLAPL/2597/2025	KALU CHARAN MALLICK	SUSANTA SEKHAR MOHAPATRA	BALIAPANDA /2 /2025	AOD20240000742C202500002

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/2598/2025	REKHA @ SAROJINI SAHOO	PRAVASH CHANDRA JENA	KHUNTUNI /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/2602/2025	SANKET KUMAR SAHU	SUSANTA SEKHAR MOHAPATRA	LINGARAJ P.S. /312 /2024	AOD20240000742C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/2607/2025	PADMANABA @ RAMESH @ PADA @ PADMA LOCHAN @ AKSHAY KUMAR SAHOO	AKSHAY KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/2609/2025	SITUN ROUT	PRADIPTA BEURA	ATHGARH /119 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/2612/2025	AYAN KHAN @ CHAND @ MAHAMAD ARSAD	PITAMBAR JENA	KEONJHAR TOWN /620 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/2615/2025	BHIMSEN ROUT	SURYA NARAYAN MISHRA	NIALI /445 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/2617/2025	JYOTI RANJAN SAMANTARAY	DR.JANMEJAYA RAY	LAXMISAGAR P.S. /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/2620/2025	NIHAR RANJAN ROUT	DR.JANMEJAYA RAY	LAXMISAGAR P.S. /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/2621/2025	DWIBENDU KUMAR PATI	DR.JANMEJAYA RAY	LAXMISAGAR P.S. /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/2624/2025	ADAM @ AJAM KHAN	AMLAN SHAKTI PAUL	KHURDA SADAR /342 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/2630/2025	SUSANTA PATRA @ BANKE	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/2631/2025	STATE OF ODISHA RAMA KABASI VS	RAJESH RANJAN SAHOO VS	// KALIMELA /208 /2024 ()	AOD20240000612C202500006
444	D-ABLAPL/2648/2025	STATE OF ODISHA GYANA RANJAN PALAI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /561 /2024 ()	
445	D-ABLAPL/2651/2025	STATE OF ODISHA PRIYADARSHANI NAYAK VS	SIDDHARTH GOUTAM DAS VS	// BAGHAMARI /3 /2025 ()	
446	D-ABLAPL/2653/2025	STATE OF ODISHA SRIKANTA SAHOO VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /719 /2024 ()	
447	D-ABLAPL/2655/2025	STATE OF ODISHA SMRUTI RANJAN PAIKRAY VS	AMLAN SHAKTI PAUL VS	// COLLIERY /287 /2024 ()	
448	D-ABLAPL/2659/2025	STATE OF ODISHA DIBYA SHANKAR DEO VS	BISWAJIT NAYAK VS	// ROURKELA VIGILANCE /1 /2021 ()	
449	D-ABLAPL/2661/2025	STATE OF ODISHA(VIG.) SADANANDA BEHERA VS	PRADIPTA BEURA VS	// / /0 ()	
450	D-ABLAPL/2665/2025	STATE OF ODISHA CHIKUNU JALI @ RAJESH JALI VS	SUDHANSU PRASAD MAHAPATRA VS	// BALIAPANDA /208 /2024 ()	
451	D-ABLAPL/2668/2025	STATE OF ODISHA DUSHMANTA GARANAYAK VS	SASMITA NANDA VS	// RASOL /19 /2025 ()	
452	D-ABLAPL/2669/2025	STATE OF ODISHA T. UPENDRA REDDY VS	DURGA PRASAD DHAL VS	// INFOCITY PS /603 /2024 ()	
453	D-ABLAPL/2670/2025	STATE OF ODISHA SUSANTA KUMAR MALLIK VS STATE OF ODISHA	SAROJ KUMAR BEHURA VS	// MAHANGA /426 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/2671/2025	BISWAJIT BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	KANTABANIA PS /206 /2024 () //	
455	D-ABLAPL/2672/2025	BIJAYA NARAYAN JENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /217 /2024 () //	
456	D-ABLAPL/2673/2025	ANANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NUAGAON /97 /2020 () //	

ORISSA HIGH COURT

MISC CASES FILED on :24/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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